

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4184
ANSWERED ON:15.12.2000
TRADE WITH NEPAL BY KARNATAKA
GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether the Federation of Karnataka Chambers of Commerce and Nepal Chamber of Commerce signed a memorandum of understanding to encourage inter-trade activities between Karnataka and Nepal;
- (b) If so, the main features of the Memorandum of Understanding;
- (c) the details of the projects that are likely to be undertaken by the Government of Nepal; and
- (d) the time by which the projects are likely to be commissioned?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH)

(a) : Yes Sir. A Memorandum of Understanding has been signed between the Federation of Karnataka Chambers of Commerce and Industry and Nepal Chamber of Commerce on 2nd November 2000.

(b) : Main Features of the Memorandum of Understanding are: -

- To facilitate trade between Nepal and Karnataka
- To encourage investments through joint ventures and technology transfer
- To set up training facilities and educational institutions
- To increase the flow of tourists between Karnataka and Nepal
- To facilitate information exchange and exchange of delegations
- To participate in trade fairs and organise seminars and trade meets

(c) & (d): The projects likely to be undertaken under the MoU, between January to June 2001 include Buyer Seller meets in Kathmandu and Bangalore, a workshop on 'Doing business with India' in Kathmandu, a Nepal Trade Show in Bangalore, to establish linkages for training facilities and capacity building in technical, commercial and management areas, to set up a South Asian Trade Mart in Bangalore to function as a trade exchange among South Asian countries including Nepal and a joint mission of Karnataka Government and Federation of Karnataka Chambers of Commerce and Industry to Nepal.